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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 295/2002

New Delhi, this the 6th day of February, 2002

Hon'ble Shri Govindan S.Tampi, Member (A)

Shri Gurdas Ram Takkhi  
S/o Late Shri Banna Ram  
R/o 18-C, Pocket III  
Phase I, Mayur Vihar  
New Delhi - 110 091.

...Applicant

(Applicant in person)

V E R S U S

1. The Govt. of India  
Ministry of Agriculture (Estt.III)  
Krishi Bhawan, New Delhi.
2. Office of the Chief Controller  
of Accounts, Ministry of Supply  
Akbar Road Hutmants, New Delhi.
3. The Govt. of India  
Ministry of Supply, Estt-II  
Nirman Bhawan, New Delhi.
4. The Managing Director  
Central Warehousing Corporation  
4/1, Siri Institutional Area,  
Hauz Khas, New Delhi.
5. The Ministry of Pension & Public Grievances  
Lok Nayak Bhawan, Sujan Singh Park, New Delhi.

...Respondents

O R D E R (ORAL)

By Hon'ble Shri Govindan S.Tampi,

After arguing the matter some time, the applicant seeks permission to withdraw this OA with liberty to come up after the decision from the Deptt. of Supply who have been advised to re-consider his case vide DOPPW letter dated 23-11-2001 is received, if felt necessary.

2. Permission granted. OA is dismissed as withdrawn with liberty as sought for.

(GOVINDAN S. TAMPI)  
MEMBER (A)

/vks/